

The relevant provisions of the Exchange Control in this regard are contained in Section 29(1)(b) of Foreign Exchange Regulation Act, 1973, in chapter 28 of the Exchange Control Manual, and in the Reserve Bank of India, Exchange Control Department circular A.D. (M.A. Series) Circular No. 9 dated the 14th April, 1982.

#### Fourth Pay Commission for Central Government Employees

\*95. PROF. NARAIN CHAND PARASHAR :

SHRI RAM VILAS PASWAN:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have set up the Fourth Pay Commission for Central Government employees as per announcement made earlier;

(b) if so, the composition of the Commission and the terms of reference for its functioning; and

(c) the likely date by which the Commission has been asked to submit its report along with the date on which the Commission started functioning ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.B.P. PATTABHI RAMA RAO) : (a) to (c) The composition and the terms of reference of the Fourth Central Pay Commission have been announced by the Finance Minister in Parliament on 26.7.1983. No time-limit has been given to the Commission to submit its Report. It is, however, expected to complete its work as early as possible. The Commission will start functioning shortly.

#### Proposal of West Bengal for Rehabilitation of Tea Gardens.

\*96. SHRI AMAL DATTA : Will the Minister of COMMERCE be pleased to state:

(a) whether State Government of West Bengal propose to invest Rs. 40 crores to rehabilitate the tea gardens of the State;

(b) if so, what is Government's reaction to the said proposal; and

(c) whether Government have any alternate plan in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) Government has no information to this effect.

(b) Does not arise.

(c) The Central Government have recently launched a scheme for tea gardens in the Darjeeling area to provide interest subsidy on developmental loans for the purpose of extension planting and replanting. While the loans are to be provided through NABARD, the interest subsidy amounting to 5.1% will be provided through the Tea Board. The total outlay of the scheme is estimated at Rs. 43 crores over a period of 10 years.

#### Important of Beef Tallow

\*97. SHRI CHIRANJILAL SHARMA : Will the Minister of COMMERCE be pleased to state :

(a) total quantity of beef tallow imported during 1982-83 ;

(b) purpose for which it was imported ; and

(c) whether it is mixed in Vanaspati ghee also ?

THE MINISTER OF COMMERCE AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : (a) and (b) Import of tallow of any animal origin, including beef tallow, is canalised through State Trading Corporation of India Ltd. The STC has not made any imports of beef tallow.

Tallow can be imported under the import policy for Registered Exporters against REP/Additional licences including Advance/Imprest licences issued to exporters.